

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)  
**LOK SABHA**

UNSTARRED QUESTION NO. 2406  
TO BE ANSWERED ON 02.01.2018

**Quota of Disabled People in Government Department.**

**2406. SHRI K. PARASURAMAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :**

- (a) whether the Government maintains the data regarding disabled people posted in various Government Departments;
- (b) if so, the details thereof and the total number of disabled incumbents posted in various Ministries/Departments of the Union Government for the last three years;
- (c) whether the Government has also issued directions to the States in this regard;
- (d) if so, the details thereof and the response of the State Governments thereto; and
- (e) the action taken by the Government to ensure that the qualified disabled incumbents are getting job under their respective quota?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

(a) & (b) Department of Personnel & Training (DoPT) has informed that as per information submitted online by various Central Government Ministries/Departments the total number of employees during the last three years were as under:-

| As on      | No. of Ministries/Departments reported | Total Number of Employees with Disabilities |
|------------|--|---|
| 01.01.2014 | 79                                     | 17824                                       |
| 01.01.2015 | 78                                     | 22233                                       |
| 01.01.2016 | 77                                     | 20731                                       |

(c) & (d) The State Governments were advised from time to time to implement the provisions relating to reservation in vacancies for persons with disabilities envisaged in the repealed Persons with Disabilities (Equal Opportunities, Protection of Rights, Full Participation) Act, 1995. The State Governments have intimated their compliance with the provisions of the Act.

(e) The Government has enacted the Rights of Persons with Disabilities Act, 2016 which came into force from 19.04.2017. The Act inter-alia focuses on promoting education and skill development amongst persons with disabilities. Further the Government has also launched the National Action Plan for skill development to impart skill training for persons with disabilities so as to enhance their scope of employability both in the public and private sector.

DoPT also issues circular mandating the Central Government establishments to maintain roster so as to ensure that the vacancies earmarked for each category of PwDs are filled up by the respective categories as per the provisions of the law